

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : K R T Mills Pvt. Ltd.
Vs
Kikani International Pvt. Ltd.

MAIN PETITION NUMBER :IBA/587/2020

(IA/MA) APPLICATION NUMBERS

IA(IBC)/704(CHE)2023

ORDER

Present: Shri. B. Sarath Babu, Ld. Counsel for the Petitioner.
Shri. S. Kangayan, RP in person.
Shri. A. Khan, Ld. Counsel for the Respondent.

Ld. Counsels for the parties seek and are granted one week time to file synopsis.

List the application for further hearing on **08.08.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs